

List of Secured Financial Creditors belonging to any class of creditors

Sl. No.	Name of Creditor	Details of claim received		Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount Claimed												
1	Fluoroc ARC Private Limited	10-09-2020	7,87,14,792	7,87,14,792	Secured FC	Not Defined	No	Equitable Mortgage over all that piece and parcel of residential and /house bearing No. A, having 4285.89 sqft of super built up area along with 3000 sqft of undivided share, and Unit no. B, having 4285.89 sqft of super built up area along with 3000 sqft of undivided share, with A car parking space in basement together with amenities and with REC Roofing, Whitefield Tiles for flooring, Main Door Frame and Shutter with Teak Wood and other doors with Sal Wood, Aluminium Sliding Windows, to be constructed on property bearing BBNP Katha No.252/294,596/597,819/227/43/A, Old VP (Kath.No. 121746/22 and 21746/10) portion of Site no. 4, situated Whitefield, Krishnagangapur Hobli, Bangalore South Taluk, more covering under the limits of BBMP Bangalore.		1.84%					
2	1 India Asset Growth Fund 2 India Asset Growth Fund 8 3 Equill Partners LP 4 Elegant Marbles & Gem Industries Ltd 5 Royal Finance Managers & Advisors LLP	17-04-2020	1,23,57,40,625	1,05,12,58,266	Secured FC	Not Defined	No	1. First ranking pari-passu charge by way of registered mortgage on the Projects (details provided below) including the development rights and the Company's share of unsold stock in the Projects which were perfected by charge on 08th December 2016.  Details of the mortgaged assets are provided herewith:- A. Samudra Lytic Wind: All that piece and parcel of land in Survey No.3172 measuring 1 acre 10 guntas (out of 1 acre 2 guntas), situated at Nimbekapura, Bidarhall Hobli, Bangalore. Value(Liquidation Value) at Rs. ₹ 1,27,04,585. B. Samudra Rhythm: All that piece and parcel of land in Survey No.2827 measuring 1 acre 10 guntas and land in Survey No.3071 measuring 1 acre 24 guntas (total) measuring 2 acres 24 guntas, situated at Doddabala Village, Bidarhall Hobli, Bangalore. Value(Liquidation Value) at Rs. ₹ 27,02,000. C. Samudra Sang of Wind: All that piece and parcel of the land bearing Survey No. 256/2 measuring 1 acre 3 guntas including 2 guntas of surplus land, situated at Kallurathi Village.		24.53%			18,44,42,309		
3	Indiella Assets Reconstruction Company Limited	18-09-2020	20,79,90,873	18,86,91,600	Secured FC	Not Defined	No	Mortgage over the properties:- 1. 10 C, 12 C, 13 A, 14 A, 1 B, 2 B, 3 A, 6 A, 7 A, 8 A, 9 B PROJECT SHANTIDHARA SURBHEE, LOCATED AT 57 NO. NO. 117, 4RD/56/STREET, ABOUT 1 ACRE 5 GUNTA, SITUATE AT MANGALORE VILLAGE BEGURU HOBLI, BANGALORE SOUTH TALUK BANGALORE HOBLI, (hereinafter referred to as "the Mortgaged Properties") vide Registered mortgage dated 26.07.2016. 2. 002,003,102,101,201,202,203,301,302,402, 501, 502, 603, 602, 701, 802, 803, 801, 802,803 IN TOWERS A AND 100, 203, 304, 801, 205, 404, 502, 504, 505, 807, 907, IN TOWERS B OF PROJECT "SAMUDRA RHYTH SQUARE" AT 57 NO. 92/2 AND 57 NO. 92/2, SITUATED AT KODIGU VILLAGE, YELAHANNA HOBLI, BANGALORE NORTH TALUK, BANGALORE-560054 (hereinafter referred to as "the Mortgaged Properties") vide Registered mortgage dated 26.07.2016.		0.94%			3,50,79,123	The liquidator is in the process of moving an application to rectify the MCI for substitution of name of ACIE as per the terms of assignment deed dated 24-4-21.	
<b>Total</b>			<b>1,51,84,46,392</b>	<b>1,29,89,88,658</b>						<b>38%</b>			<b>21,95,41,634</b>		